

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.716-717/2011

H.P. MATHUR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES]

IA No. 173352/2018 - EXEMPTION FROM FILING O.T.

IA No. 173348/2018 - INTERVENTION/IMPLEADMENT

IA No. 24468/2018 - INTERVENTION/IMPLEADMENT)

WITH

C.A. No. 9142-9144/2010 (III-A)

IA No. 54018/2024 - EARLY HEARING APPLICATION)

C.A. No. 7880-7882/2011 (III-A)

IA No. 236020/2023 - APPLICATION FOR PERMISSION

IA No. 236025/2023 - EXEMPTION FROM FILING O.T.

IA No. 20563/2024 - INTERVENTION/IMPLEADMENT

IA No. 236024/2023 - INTERVENTION/IMPLEADMENT)

Diary No(s). 6175/2017 (XI)

IA No. 71081/2017 - CONDONATION OF DELAY IN FILING

IA No. 71083/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 11338/2017 (XI)

IA No. 56372/2017 - CONDONATION OF DELAY IN FILING

IA No. 56373/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 54296/2021 - EARLY HEARING APPLICATION

IA No. 56374/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5343/2018 (XI)

IA No. 22134/2018 - CONDONATION OF DELAY IN FILING

IA No. 22137/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 22132/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 25-07-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

For Appellant(s) **Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Mr. Shivam Saxena, Adv.
Ms. Neha Das, Adv.**

Mr. E. C. Vidya Sagar, AOR

**Mr. P.N. Misra, Sr. Adv.
Mr. K. L. Janjani, AOR
Mr. Pankaj Kumar Singh, Adv.
Mr. Abhay Kant Mishra, Adv.
Mr. Kailash J. Kashyap, Adv.**

**Mr. Rajesh Pathak, Adv.
Mr. Sumit Kumar, AOR
Mr. Ishank Gupta, Adv.**

M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s) **Ms. Ruchira Goel, AOR**

**Mr. Rohit K. Singh, AOR
Mr. Uday Tiwari, Adv.
Mr. Narender Singh, Adv.
Ms. Pratibha Malviya, Adv.**

**Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Kedar Nath Tripathy, AOR
Mr. E. C. Vidya Sagar, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

**Time is sought by learned counsel appearing for the parties as
the case has been suddenly listed.**

**They will file common compilation of documents and decisions
relied upon within a period of three weeks from today.**

**We grant time of five weeks to the learned counsel
representing the parties to file submissions in brief not exceeding**

seven pages.

The submissions shall be exchanged by the learned counsel appearing for the parties.

List on 23rd October, 2024.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)